है, कुछ ग्रपनी राय दी है सेसेशन और देश के बटवारे के बारे में। इसके फलावा उन्होंने भी कहा है कि हम धारो इस कमेटी का काम नहीं चलायेंगे ।

♦235 and \*236. [The questioner (Shri Babubhai M. Chinai) was absent. For answers, vide cols. 1293-94 infra.)

## दिल्ली के चारों धोर एक मद्य-निवंध पट्टी बनाना

\*२३७. **भी नवाबसिंह चौहान** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे

- (क) क्या यह सच है कि गह-कार्य मंत्रालय ने दिल्ली के चारों ग्रोर एक भद्य-निषेध पट्टी बनाने के लिये पंजाब व उत्तर प्रदेश की सरकारों से परामर्श किया था : ग्रीर
- (ख) यदि हां, तो उसका क्या परिणाम निकला और सम्बन्धित सरकारें कहां तक तथा किन शर्तों पर इस योजना को स्वीकार करने के लिये तैयार है ?

## ^[CRBATTON OF A DRY BELT AROUND DELHI

- •237. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Ministry of Home Affairs had consultations with the Governments of Punjab and Uttar Pradesh for the creation of a dry belt around Delhi; and
- (b) if so, what was the result thereof and to what extent and on what terms the Governments concerned are prepared to agree ta the scheme?]

गह-कार्य मंत्रालय में राज्य मंत्रो (श्री बी॰ एन॰ दातार): (क) जी हां।

to Questions

- (ल) ५ ग्रवतुबर, १६६२ को इस बारे में जारी किये गये एक प्रेस नोट की प्रतिलिपि मना पटल पर रख दी गयी है।
- f [THE MINISTER OP STATE IN THE MINISTERY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.
- (b) A copy of the Press note issued on 5th October. 1962 in this respect is laid on the Table of the House.]

## PRESS INFORMATION BUREAU GOVERNMENT OF INDIA PRESS NOTE

Ten-mile Dry Belt around Delhi POSITION CLARIFIED

It has been noticed that different versions have appeared in the Press of the proceedings of the meeting held on October 4, 1962, by Shri B. .N. Datar, Minister in the Ministry of Home Affairs, regarding the creation of a tenmile dry belt around Delhi The correct position is as follows:

A meeting of the Ministers of the-Punjab and Rajasthan and Chief Commissioner of Delhi was held on October 4, 1962, with Shri Datar. UP. was represented by its Excise Commissioner. The proposal to create a tenmile dry belt around Delhi was discussed. The Districts of Rohtak and Gurgaon in the Punjab adjoin Delhi. Rohtak being already a dry district, the dry belt will have to be created in the Gurgoan District. The Punjab Ministers readily agreed to the creation of such a belt as soon as prohibition was introduced in Delhi. The question whether the whole of Gurgoan district should be made dry was also discussed. The Punjab Ministers agreed to consider this further

The UP. representative explained that the UP. Government have not yet had time to consider the

matter in all its implications. He, however, agreed to apprise his Government of the discussions at meeting.

There is no area of Rajasthan within ten miles belt round Delhi.

Ministry of Home Affairs

New Delhi, Asvina 13, 1884 (Saka) October 5, 1962.

श्री नवार्बासह चौहान : जैसा कि कहा गया है कि पंजाब सरकार ने तो जो सुझाव थे, उनको स्वीकार कर लिया किन्तु यु० पी० की तरफ से वहां कमिश्नर थे ग्रीर उन्होंने वायदा किया कि यहां पर जो निर्णय किये गये हैं उनकी जानकारी यु० पी० सरकार को बतलाऊंगा श्रौर राय जानकर श्रापको इत्तिला दंगा । अगर आपने उनकी राय जान ली है तो भ्रापके जो प्रपोजल्स हैं, वे कबतक कार्यान्वित हो जायेंगे ?

SHRI B. N. DATAR: Sir, the Chief Minister or the Minister for Prohibition in Uttar Pradesh could not attend the meeting on account of certain difficulties. That was the reason why the meeting of this Committee was adjourned and necessary action will be taken for calling the meeting at the convenience of the Ministers of both the States.

SHRI C. D. PANDE: Is Government aware of the fact that the U.P. Government have suggested to the Central Government that as prohibition has been a failure in U.P. they would like to scrap it and would like to have the permission for doing so? That being so, will it be possible for them to have a dry belt?

SHRI B. N. DATAR: If I mistake not, the U.P. Government have suggested to the Government to give grants or to bear the loss completely. They have never stated to us that it has been a failure.

SHRI C. D. PANDE: The latest request from the U.P. Government is for the abolition of prohibition, not a request for grant.

MR. CHAIRMAN: That must be on the

SHRI A. D. MANI: Is there any proposal before Government to suspend these matters till the emergency is over, this question of dry belt and so on? Has this been put before Government?

SHRI B. N. DATAR: At present there is no such proposal. Government will consider all such matters as are necessary.

\*238. [The questioner (Shri Deokin-andan Narayan) was absent. For answer, vide col. 1295 infra.)

## CONTROVERSIES ON RECOGNITION OF HEIRS OF ERSTWHILE STATES OF KOLHAPUR. INDORE AND BASTAR

\*239. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there are controversies about recognition of heirs in erstwhile States of Kolha-pur, Indore and
- (b) if so, wViat steps Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) There is an agitation about the adoption of an heir by the Ruler of Kolhapur. The present Rulers of Indore and Baster have already been recognised by the President.

(b) The Government do not consider that any action on their part is called for.

SHRI B. D. KHOBARAGADE: May I know whether the hon. Minister is aware of the agitation that is carried on even now by the deposed Ruler of Bastar?